

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A. NO.1873 of 2018**

This the 31<sup>st</sup> day of October, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Shri Naneha Lal, Age 48 years  
S/o Shri Chedi Lal  
Pointsman  
Northern Railway  
Railway Station Panipat  
R/o Vill. & Post – T 83 F,  
Railway Colony, Panipath Haryana.
2. Dhrampal, Age 54 years  
S/o Shri Hari Singh  
Pointsman  
Northern Railway  
Railway Station Panipat  
R/o Vill. & Post – T 81 A,  
Railway Colony, Panipath Haryana.
3. Shamsher, Age 53 years  
S/o Shri Krishan Ram  
Pointsman  
Northern Railway  
Railway Station Panipat  
R/o Vill. & Post – Ward No.24, Gali No.1  
Saini Colony, Panipath Haryana.
4. Palaram, Age 54 years  
S/o Shri Wazir Singh  
Pointsman  
Northern Railway  
Railway Station Panipat  
R/o Vill. & Post – Ward No.24, Gali No.1  
Saini Colony, Panipath Haryana.
5. Budhi Ram, Age 42 years  
S/o Shri Chhote Lal  
Pointsman  
Northern Railway  
Railway Station Panipat  
R/o Vill. & Post – T 155 A,  
Railway Colony, Panipath Haryana.

6. Rajesh Kumar, Age 42 years  
S/o Shri Zille Singh  
Pointsman  
Northern Railway  
Railway Station Panipat  
R/o Vill. & Post – T 79 E,  
Railway Colony, Panipath Haryana.
7. Ram Maher, Age 36 years  
S/o Shri Nafe Singh  
Pointsman  
Northern Railway  
Railway Station Panipat  
R/o Vill. & Post – Jaundhan Kala,  
Distt. Panipath Haryana
8. Lakhmi Chand, Age 58 years  
S/o Shri Boldeva  
Pointsman  
Northern Railway  
Railway Station Panipat  
R/o Vill. & Post – Aassam Kalau  
Distt. Panipath Haryana.
9. Lalit Kumar, Age 42 years  
S/o Shri Hukam Chand  
Pointsman  
Northern Railway  
Railway Station Panipat  
R/o Vill. & Post – H.N.-20,  
Gandhi Colony, Panipath Haryana.
10. Prakash, Age 50 years  
S/o Shri Leela Ram  
Pointsman  
Northern Railway  
Railway Station Panipat  
R/o Vill. & Post – D-161,  
Railway Colony, Panipath Haryana.
11. Jasveer, Age 23 years  
S/o Shri Pm Pal  
Pointsman  
Northern Railway  
Railway Station Panipat  
R/o Vill. & Post – T 164,  
Railway Colony, Panipath Haryana.

12. Sunil Kumar, Age 31 years  
 S/o Shri Ramjee Thakur  
 Pointsman  
 Northern Railway  
 Railway Station Panipat  
 R/o Vill. & Post – T-155 B,  
 Railway Colony, Panipat Haryana.

13. Ashok, Age 29 years  
 S/o Shri Mahabir Singh  
 Pointsman  
 Northern Railway  
 Railway Station Panipat  
 R/o Vill. & Post – E-60,  
 Railway Colony, Panipat Haryana.

.. Applicants

(By Advocate : Mrs. Meenu Mainee)

Versus

Union of India : through

1. General Manager  
 Northern Railway  
 Baroda House, New Delhi.

2. Divisional Railway Manager  
 Northern Railway  
 State Entry Road, New Delhi.

3. Station Master  
 Northern Railway  
 Railway Station Panipat.

.. Respondents

(By Advocate : Shri Shailendra Tiwary)

**O R D E R (Oral)**

By filing this OA, the applicants are seeking the following reliefs:-

“8.1 That the Hon’ble Tribunal may be graciously be pleased to allow this application and direct the respondents to act in accordance with Station Working Rules by deputing the applicants for 8 hrs duty every day in every shift.

8.2 That the Hon'ble Tribunal may further graciously be pleased to direct the respondents to pay overtime allowance for the period of 4 hrs extra which they had been performing ever since they were appointed as per memo of parties.

8.3 That the Hon'ble Tribunal may also graciously be pleased to direct the respondents to pay interest @12% per annum from the date the amount was due till the actual date of payment.

8.4 That the Hon'ble Tribunal may further graciously be pleased to pass any other or further order as may be deemed fit and proper on the facts and circumstances of the case.

8.5 That the Hon'ble Tribunal may further be graciously pleased to grant costs against the respondents and in favour of the applicant."

2. At the time of hearing, counsel for the applicants submitted that applicants are working as a Pointsman with the respondents and the respondents compelled them to perform 12 hours duty every day but they are not granting any OTA in lieu of performing duty for extra 4 hours.

3. On the other hand, counsel for the respondents has submitted that in a similar case bearing OA No.1433/2018 in the matter of **Sunil & Ors. Vs. Union of India & Ors.**, this very Bench had permitted the applicants to submit their representations individually giving the details of their residence and place of their duty and as such, requested that the same directions be issued in the present OA as well.

4. Since the issue involved in the present case also pertains to the claim of overtime allowance raised by the applicants where the determination of distance between their

place of posting and their residence is needed, we dispose of this OA in terms of OA No. 1433/2018. Accordingly, the applicants are permitted to submit their representations individually giving the details of their residence and place of their duty and duty hours served, within 30 days from the date of receipt of a certified copy of this order and thereafter respondents shall consider the same and pass a reasoned and speaking order thereon, keeping in view the rule position and instructions on the subject, within a period of 90 days from the date of receipt of such representations from the aforesaid applicants.

5. With the aforesaid directions, the OA is disposed of. No order as to costs.

**(Nita Chowdhury)  
Member (A)**

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